

(d) any plan for the smart city of Panaji has been drawn, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) to (d) The “Smart Cities Mission” for development of 100 smart cities was launched on 25th June, 2015. The Mission Statement and Guidelines were also released during the event and are available on Ministry’s website (*moud.gov.in*). The selection of Smart Cities follows a Challenge (Competition) process. In the Stage-1 of the Competition, the States including Goa, have to shortlist cities based on the criteria given in the Guidelines. Thereafter, the shortlisted cities have to compete in Stage-2 of the contest in which Smart City Proposal has to be prepared.

#### **Assistance to States for Swachh Bharat Mission**

1251. DR. R. LAKSHMANAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) details of the ways and means in which Government is supporting the efforts taken by the State Government under Swachh Bharat Mission; and

(b) details of autonomy/power devolved to Urban Local Bodies (ULB) under this Mission?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) and (b) The estimated cost of implementation of Swachh Bharat Mission (SBM) (Urban) for its various components is ₹ 62,009 crore. The Government of India share as per approved funding pattern amounts to ₹ 14,623 crore. For individual household toilets, the Centre is providing an incentive of ₹ 4000 per household toilet and for community toilets the incentive is in the form of 40% Viability Gap Funding (VGF)/Grant. In the case of Solid Waste Management the Centre is providing 20% VGF/Grant for each project. 15% of the Central allocation is allotted to the States for Public Awareness, Information, Education and Communication (IEC) activities, Capacity Building (CB) and Administrative and Office Expenses (A&OE).

So far, ₹ 1010.09 crore has been disbursed to the States as Central Share. While actual devolution of power and autonomy given to the ULBs for the Mission are within the purview of the State Governments, however the guidelines of the Mission ensure that the ULBs have a vital role to play in achieving the targets/objectives.